

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4868  
ANSWERED ON:26.04.2010  
BASIC AMENITIES IN RURAL AREAS  
Shekhar Shri Neeraj

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether crores of people living in rural areas have still no access to basic amenities like electricity, roads and drinking water;
- (b) if so, the facts thereof, State-wise;
- (c) whether the Government has formulated any policy/schemes to provide these basic minimum requirements for human living in a time-bound manner;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): The Ministry of Rural Development implements Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Rural Drinking Water Programme (NRDWP)/ Accelerated Rural Water Supply Programme (ARWSP) which provide rural population with road connectivity and access to safe drinking water supply. The habitations covered under these programmes are given at Annexure.

(c)to(e): The Ministry of Rural Development implements through State Governments /UT Administrations various schemes in rural areas of the country. The Mahatma Gandhi National Rural Employment Guarantee Act. (MGNREGA), Swarnjayanti Gram Swaroggar Yojana (SGSY), Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Integrated Watershed Management Programmes (IWMP), Total Sanitation Campaign (TSC) and National Rural Drinking Water Programme (NRDWP) for providing employment and other basic amenities in rural areas of the country. Bharat Nirman has been conceived as a business like strategy for building infrastructure in rural India in a time bound manner. Out of six components, three items viz. Rural Roads, Rural Housing and Rural Drinking Water Component are with the Ministry of Rural Development.